

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR GJS INFRATECH PRIVATE LIMITED OPERATING IN CONSTRUCTION OF FLATS AT MYSORE

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS | |
|-----|---|---|
| 1. | Name of the corporate debtor along with PAN & CIN No. | GJS INFRATECH PRIVATE LIMITED PAN: AADCG5826A CIN: U45200TG2009PTC065762 |
| 2. | Address of the registered office | Plot No: 852&853, Sri Swamy Ayyappa Co Operative Society, Road No. 45, Madhapur; Hitech City, Hyderabad, Telangana; 500 081, India. |
| 3. | URL of website | Not Available |
| 4. | Details of place where majority of fixed assets are located | Construction of flats at Mysore |
| 5. | Installed capacity of main products/ services | Semi-finished flats at Mysore |
| 6. | Quantity and value of main products/ services sold in last financial year | Activity stopped long back. |
| 7. | Number of employees/ workmen | Company does not have any employee on roll as per records available with RP. |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Can be sought by sending request to Resolution Professional: gjscirp@yahoo.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Can be sought by sending request to Resolution Professional: gjscirp@yahoo.com |
| 10 | Last date for receipt of expression of interest | 12-05-2024 |
| 11 | Date of issue of provisional list of prospective resolution applicants | 22-05-2024 |
| 12 | Last date for submission of objections to provisional list | 27-05-2024 |
| 13 | Date of issue of final list of prospective resolution applicants | 06-06-2024 |

| | | |
|----|--|--|
| 14 | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 11-06-2024 |
| 15 | Last date for submission of resolution plans | 11-07-2024 |
| 16 | Process email id to submit Expression of Interest | E-Mail: gjscirp@yahoo.com |



Date: Hyderabad
Place: 27-04-2024

Dommeti Surya Rama Krishna Saibaba
Reg No: IBBI/IPA-003/IP-N00165/2018-2019/12106
Regi Add: Flat No. 104, Kavuri Supreme Enclave,
Kavuri Hills, Madhapur, Hyderabad-500081.
For GJS Infratech Private Limited under CIRP

| FORM G INVITATION FOR EXPRESSION OF INTEREST FOR GJS INFRATECH PRIVATE LIMITED OPERATING IN CONSTRUCTION OF FLATS AT MYSORE (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) | | |
|---|---|--|
| PARTICULARS | | |
| 1. | Name of the corporate debtor along with PAN & CIN No. | GJS INFRATECH PRIVATE LIMITED PAN:AADC G5826A CIN:U45200TG2009PTC065762 |
| 2. | Address of the registered office | Plot No: 852&853, Sri Swamy Ayyappa Co Operative Society, Road No. 45, Madhapur, Hitech City, Hyderabad, Telangana; 500081, India. |
| 3. | URL of website | Not Available |
| 4. | Details of place where majority of fixed assets are located | Construction of flats at Mysore |
| 5. | Installed capacity of main products/ services | Semi-finished flats at Mysore |
| 6. | Quantity and value of main products/ services sold in last financial year | Activity stopped long back. |
| 7. | Number of employees/workmen | Company does not have any employee on roll as per records available with RP. |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Can be sought by sending request to Resolution Professional: gjscirp@yahoo.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at : | Can be sought by sending request to Resolution Professional: gjscirp@yahoo.com |
| 10. | Last date for receipt of expression of interest | 12-05-2024 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 22-05-2024 |
| 12. | Last date for submission of objections to provisional list | 27-05-2024 |
| 13. | Date of issue of final list of prospective resolution applicants | 06-06-2024 |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 11-06-2024 |
| 15. | Last date for submission of resolution plans | 11-07-2024 |
| 16. | Process email id to submit Expression of Interest | E-Mail: gjscirp@yahoo.com |
| Dommeti Surya Rama Krishna Saibaba Reg No: IBB/IPA-003/IP-N00165/2018-2019/12106 Regi Add: Flat No. 104, Kavuri Supreme Endave, Kavuri Hills, Madhapur, Hyderabad-500081. For GJS Infratech Private Limited under CIRP | | |
| Place: Hyderabad Date: 27-04-2024 | | |

Business Standard (AP & Telangana Edition)

| ఫారం G ఆసక్తి వ్యక్తీకరణ కొరకు అప్లికేషన్లు M/s. GJS ఇన్ఫ్రాటెక్ ప్రైవేట్ లిమిటెడ్ హైదరాబాద్ & మెసూరీలో కన్స్ట్రక్షన్ బిజినెస్ చేస్తున్నది. (ఇన్సోల్వెన్సీ మరియు బ్యాంక్ రూఫ్టో ఆఫ్ ఇండియా (కార్పొరేట్ వ్యక్తుల కొరకు ఇన్సోల్వెన్సీ తీర్మాన ప్రక్రియ) రెగ్యులేషన్స్, 2016లోని రెగ్యులేషన్ 36ఎ(1) క్రింద) | | |
|---|---|--|
| పేరి. | సంబంధిత వివరాలు | |
| 1. | కార్పొరేట్ డెటైల్స్ పేరు, PAN & CIN / LLP నెం. | M/s. GJS ఇన్ఫ్రాటెక్ ప్రైవేట్ లిమిటెడ్ PAN: AADC G5826A CIN: U45200TG2009PTC065762 |
| 2. | రిజిస్టర్డ్ ఆఫీస్ యొక్క చిరునామా | ఫ్లాట్ నెం. 852 & 853, శ్రీ స్వామి అయ్యప్ప కో ఆపరేటివ్ సొసైటీ, రోడ్డు నెం. 45, మాధాపూర్, హైటెక్ సిటీ, హైదరాబాద్, తెలంగాణ-500081, ఇండియా. |
| 3. | URL యొక్క వెబ్సైట్ | లేదు |
| 4. | ఫైర్ ఆన్సులు మెజారిటీ ఉన్న స్థలం యొక్క వివరాలు | మైసూర్ నందు నిర్మించిన ఫ్లాట్స్ |
| 5. | ప్రధాన ఉత్పత్తులు / సేవల యొక్క వ్యవస్థాపించిన సామర్థ్యం | మైసూర్ నందు సెమీ ఫినిష్డ్ ఫ్లాట్స్ |
| 6. | గత ఆర్థిక సంవత్సరంలో విక్రయించబడిన ప్రధాన ఉత్పత్తులు / సేవల కంట్రాక్టుల పునరుత్పాదన | చాలా కాలం క్రితం కార్యకలాపాలు ఆగిపోయాయి |
| 7. | ఉద్యోగులు / వర్కమన్ యొక్క సంఖ్య | ఆర్బిఐ అందుబాటులో ఉన్న రికార్డుల ప్రకారం కంపెనీ రోజూ ఏ ఉద్యోగి లేడు. |
| 8. | రెండు సంవత్సరాల చివరగా అందుబాటులో ఉన్న ఆర్థిక నివేదికలు (షెడ్యూల్డ్) నహా పునర్నివేదనలు, చురుకైన జాబితాలు IRLలో అందుబాటులో ఉన్నాయి | రిజల్యూషన్ ప్రొఫెషనల్ యొక్క gjscirp@yahoo.com కు అభ్యర్థన పంపడం ద్వారా పొందవచ్చు. |
| 9. | కోడ్ యొక్క సెక్షన్ 25(2)(h) క్రింద దరఖాస్తుదారుల తీర్మానము కొరకు అర్హత | రిజల్యూషన్ ప్రొఫెషనల్ యొక్క gjscirp@yahoo.com కు అభ్యర్థన పంపడం ద్వారా పొందవచ్చు. |
| 10. | ఆసక్తి వ్యక్తీకరణ స్వీకరణకు ఆఖరు తేదీ | 12-05-2024 |
| 11. | బెత్తానాక తీర్మాన దరఖాస్తుదారుల తాత్కాలిక జాబితా జారీ తేదీ | 22-05-2024 |
| 12. | తాత్కాలిక జాబితాకు అభ్యంతరాలు దాఖలు చేయుటకు ఆఖరు తేదీ | 27-05-2024 |
| 13. | బెత్తానాక తీర్మాన దరఖాస్తుదారుల తుది జాబితా జారీ తేదీ | 06-06-2024 |
| 14. | బెత్తానాక తీర్మాన దరఖాస్తుదారులకు తీర్మాన ఫైనల్ కొరకు వినిపింపబడుతున్న ఇన్ఫర్మేషన్ మ్యాట్రిక్స్, ఇన్ఫర్మేషన్ మెమోరాండమ్ జారీ తేదీ | 11-06-2024 |
| 15. | తీర్మాన ఫైనల్ యొక్క దాఖలుకు ఆఖరు తేదీ | 11-07-2024 |
| 16. | ఆసక్తి వ్యక్తీకరణను సమర్పించడానికి ఇమెయిల్ ఐడిని ప్రాసెస్ చేయండి | E-Mail: gjscirp@yahoo.com |
| డాక్యుంటి సూర్య రామకృష్ణ సాయిబాబా Reg No: IBB/IPA-003/IP-N00165/2018-2019/12106 రిజిస్టర్డ్ చిరునామా: ఫ్లాట్ నెం. 104, కావూరి సుప్రీమ్ ఎన్డ్ డేవ్, కావూరి హిల్స్, మాధాపూర్, హైదరాబాద్, తెలంగాణ-500081. For GJS Infratech Private Limited under CIRP | | |
| ప్రచురణ : హైదరాబాద్ తేదీ : 27-04-2024 | | |

Mana Telangana (Telangana Edition)

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GJS INFRA TECH PRIVATE LIMITED OPERATING
IN CONSTRUCTION OF FLATS AT MYSORE
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| PARTICULARS | |
|--|--|
| 1. Name of the corporate debtor along with PAN & CIN No. | GJS INFRA TECH PRIVATE LIMITED PAN:AADCG5826A CIN:U45200TG2009PTC065762 |
| 2. Address of the registered office | Plot No: 852&853, Sri Swamy Ayyappa Co Operative Society, Road No. 45, Madhapur, Hitech City, Hyderabad, Telangana, 500081, India. |
| 3. URL of website | Not Available |
| 4. Details of place where majority of fixed assets are located | Construction of flats at Mysore |
| 5. Installed capacity of main products/ services | Semi-finished flats at Mysore |
| 6. Quantity and value of main products/ services sold in last financial year | Activity stopped long back. |
| 7. Number of employees/ workmen | Company does not have any employee on roll as per records available with RP. |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Can be sought by sending request to Resolution Professional: gjscirp@yahoo.com |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | Can be sought by sending request to Resolution Professional: gjscirp@yahoo.com |
| 10. Last date for receipt of expression of interest | 12-05-2024 |
| 11. Date of issue of provisional list of prospective resolution applicants | 22-05-2024 |
| 12. Last date for submission of objections to provisional list | 27-05-2024 |
| 13. Date of issue of final list of prospective resolution applicants | 06-06-2024 |
| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 11-06-2024 |
| 15. Last date for submission of resolution plans | 11-07-2024 |
| 16. Process email id to submit Expression of Interest | E-Mail: gjscirp@yahoo.com |

Dommei Surya Rama Krishna Saibaba
Reg No: IBBI/PA-003/IP-N00165/2018-2019/12106
Regi Add: Flat No. 104, Kavuri Supreme Enclave,
Kavuri Hills, Madhapur, Hyderabad-500081.
For GJS Infra tech Private Limited under CIRP

Place: Hyderabad
Date: 27-04-2024

ಸಮೂಹ-ಬಿ
ಮೈಸೂರಿನಲ್ಲಿ ಫ್ಲಾಟ್ ನಿರ್ಮಾಣ ಸಂಸ್ಥೆಯಾದ ಜಿಎಸ್ ಇನ್ಫ್ರಾ ಟೆಕ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನಿಗೆ ಆಸಕ್ತಿ ಅಭಿವ್ಯಕ್ತಿ ಆಹ್ವಾನ
(ದಿವಾಳಿತನ ನಿಯಂತ್ರಣ ನಿಯಮಗಳು 36 ಎ ಉಪ-ನಿಯಂತ್ರಣ (1) ರ ಉನ್ಮೋದನೆ ಮತ್ತು ಡ್ಯಾಂಟ್‌ರನ್ನು ಆಡಿಯಲ್ಲಿ (ಉನ್ಮೋದನೆ ಪ್ರಕ್ರಿಯೆ) ದಿವಾಳಿತನ ಪರಿಹಾರ ಪ್ರಕ್ರಿಯೆ) ನಿಯಮಗಳು, 2016 ರ ಅಡಿ

| ವಿವರಗಳು | |
|--|--|
| 1. ಉನ್ಮೋದನೆ ಸಾಲಗಾರ ವ್ಯಕ್ತಿಯ ಹೆಸರು ಜೊತೆಗೆ ಫ್ಲಾಟ್ ಮತ್ತು ಸಿಎನ್‌ಎನ್ ನಂ. | ಜಿಎಸ್ ಇನ್ಫ್ರಾ ಟೆಕ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ PAN:AADCG5826A CIN:U45200TG2009PTC065762 |
| 2. ನೋಂದಾಯಿತ ಕಛೇರಿ ವಿಳಾಸ | ಫ್ಲಾಟ್ ನಂ. 852& 853, ಶ್ರೀ ಸ್ವಾಮಿ ಅಯ್ಯಪ್ಪ ಕೋ-ಆಪರೇಟಿವ್ ಸೊಸೈಟಿ, ರಸ್ತೆ ನಂ. 45, ಮಾಧುಪುರ, ಹೈಟೆಕ್ ಸಿಟಿ, ಹೈದರಾಬಾದ್, ತೆಲಂಗಾಣ, 500081, ಭಾರತ. |
| 3. ವೆಬ್‌ಸೈಟ್ ನ ಯುಆರ್‌ಎಲ್ | ಉಪಸ್ಥಿತ |
| 4. ಹೆಚ್ಚಿನ ಸ್ಥಿರ ಸ್ವತ್ತುಗಳು ಇರುವ ಸ್ಥಳದ ವಿವರ | ಮೈಸೂರಿನಲ್ಲಿ ಫ್ಲಾಟ್ ನಿರ್ಮಾಣ |
| 5. ಮುಖ್ಯ ಉತ್ಪನ್ನ/ಸೇವೆಗಳ ಆಳವಡಿಕೆ ಸಾಮರ್ಥ್ಯ | ಮೈಸೂರಿನಲ್ಲಿ ಸೆಮಿ ಫಿನಿಷ್ಡ್ ಫ್ಲಾಟ್‌ಗಳು |
| 6. ಕಂಪನಿ ಆರ್ಥಿಕ ವರ್ಷದಲ್ಲಿ ಮುಖ್ಯ ಉತ್ಪನ್ನ/ ಸೇವೆಗಳನ್ನು ಮಾರಾಟಮಾಡಿದ ಸಂಖ್ಯಾ ಮತ್ತು ಮೌಲ್ಯ | ಷಟಮಾಹಿಗಲು ಪಂಚಾ ಹಿಂದೆಯೇ ನಿಂತುಕೊಂಡಿದೆ |
| 7. ಉದ್ಯೋಗಿಗಳ / ಕೆಲಸಗಾರರ ಸಂಖ್ಯೆ | ಆರಾಜಿ ಮತ್ತು ಉದ್ಯಮಕ್ಕೆ ದಾಖಲೆಯಂತೆ ಕಂಪನಿಯಲ್ಲಿ ಪ್ರಸ್ತುತ ಯಾವುದೇ ನೌಕರರು ಇಲ್ಲ. |
| 8. ಕಳೆದ ಎರಡು ಆರ್ಥಿಕ ವರ್ಷಗಳಿಂದ ಹೆಚ್ಚಿನ ವಿವರ (ಪರಿಷ್ಕರಿಸಿದ ಸೇರಿದಂತೆ), ಸಾಲಗಾರರ ವಿವರ ಯುಎಸ್‌ಎಲ್ ನಲ್ಲಿ ಉಪಸ್ಥಿತವಿರುತ್ತವೆ | ಪ್ರಸ್ತುತ ನಿರ್ಣಯದಾರರಿಗೆ gjscirp@yahoo.com ಗೆ ಏಕಾಂತಿಯನ್ನು ಕಳುಹಿಸುವ ಮೂಲಕ ಪಡೆದುಕೊಳ್ಳಬಹುದು |
| 9. ಸೆಕ್ಷನ್ 23(2)(ಹೆಚ್)ರ ಕೆಳಗೆ ಅಡಿ ರೇಖಾಚಿತ್ರ ಆನ್‌ಲೈನ್ ಮೂಲಕ ಅರ್ಜಿದಾರರ ಆಸಕ್ತಿ ಅಭಿವ್ಯಕ್ತಿಸುವುದು | ಪ್ರಸ್ತುತ ನಿರ್ಣಯದಾರರಿಗೆ gjscirp@yahoo.com ಗೆ ಏಕಾಂತಿಯನ್ನು ಕಳುಹಿಸಿ ಪಡೆದುಕೊಳ್ಳಬಹುದು |
| 10. ಆಸಕ್ತಿ ಅಭಿವ್ಯಕ್ತಿಗೆ ಕೊಡಬಹುದಾದ ದಿನಾಂಕ | 12-05-2024 |
| 11. ಉದ್ಘಾಟಿತ ರೇಖಾಚಿತ್ರ ಆನ್‌ಲೈನ್ ಮೂಲಕ ಉಪಸ್ಥಿತವಿರುವ ದಿನಾಂಕ | 22-05-2024 |
| 12. ತಾತ್ಕಾಲಿಕ ಡ್ಯಾಂಟ್ ಅಭಿವ್ಯಕ್ತಿಗೆ ಸಲ್ಲಿಸಲು ಕೊಡಬಹುದಾದ ದಿನಾಂಕ | 27-05-2024 |
| 13. ನಿರೀಕ್ಷಿತ ರೇಖಾಚಿತ್ರ ಆನ್‌ಲೈನ್ ಮೂಲಕ ಅಂತಿಮ ಡ್ಯಾಂಟ್ ಸಲ್ಲಿಸಬಹುದಾದ ದಿನಾಂಕ | 06-06-2024 |
| 14. ಮಾಹಿತಿ ಮೊದಲಾದಂತೆ, ಬೆಂಬಲಿತವಾದ ಡ್ಯಾಂಟ್ ಮತ್ತು ರೇಖಾಚಿತ್ರ ಯೋಜನೆಗಳನ್ನು ನಿರೀಕ್ಷಿತ ರೇಖಾಚಿತ್ರ ಆನ್‌ಲೈನ್ ಮೂಲಕ ಸಲ್ಲಿಸಬಹುದಾದ ದಿನಾಂಕ | 11-06-2024 |
| 15. ರೇಖಾಚಿತ್ರ ಯೋಜನೆಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊಡಬಹುದಾದ ದಿನಾಂಕ | 11-07-2024 |
| 16. ಆಸಕ್ತಿ ಅಭಿವ್ಯಕ್ತಿ ಸಲ್ಲಿಸಲು ಇ-ಮೇಲ್ ವಿಳಾಸ | E-Mail: gjscirp@yahoo.com |

ಡೊಮ್ಮೇ ಸುರಾ ರಾಮ ಕೃಷ್ಣ ಸಾಬಾಬಾ
ರೇಜಿ. ನಂ. IBBI/PA-003/IP-N00165/2018-2019/12106
ರೇಜಿ. ವಿಳಾಸ : ಫ್ಲಾಟ್ ನಂ. 104, ಕಾವುರಿ ಸುಪ್ರೀಂ ಎನ್‌ಕ್ಲೇವ್
ಕಾವುರಿ ಹಿಲ್ಸ್, ಮಾಧುಪುರ, ಹೈದರಾಬಾದ್-500081
ಸಿಬಿಆರ್‌ಪಿ ಅಡಿ ಜಿಎಸ್ ಇನ್ಫ್ರಾ ಟೆಕ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಪರವಾಗಿ

ಶುಕ್ರ: ಹೈದರಾಬಾದ್
ದಿನಾಂಕ: 27.04.2024

Mandya-Mysore Edition
Apr 27, 2024 Page No. 9
Powered by: enelago.com